



**SUNITHA GANDHAM,  
I/C.REGISTRAR GENERAL**

**AMARAVATI,  
DT:01.07.2020**

To,  
The Officers and Staff of the High Court of A.P.

Consequent to the Notification issued in ROC.No.191/SO/2020 dated 01.07.2020, as directed, it is hereby informed to all the Officers and staff members working in the High Court that they shall work from home from 02.07.2020 to 13.07.2020. The Officers and staff whose presence is required for functioning of the courts through Video Conferencing will be informed by the respective Controlling Officer in accordance with the directions of the concerned Registrar. Such Officers and staff shall attend the duties which may be on rotation basis.

All the Officers and staff are strictly directed to stay in the headquarters and make themselves available to attend the work as and when required. Any deviation in this regard will be viewed seriously.

*Sunitha*  
1.7.20

**I/c. REGISTRAR GENERAL**

